

from the National Agricultural Credit (Long term Operations) Fund for contribution to share capital of co-operative credit institutions; and

(b) the amount of money that has been advanced so far to the State Cooperative Bank of Bombay from the above fund as medium term loans?

**The Minister of Finance (Shri Morarji Desai):** (a) The amounts sanctioned and drawn are as follows:—

Financial Amount sanctioned Amount drawn  
Year.

	Rs.	Rs.
1956-57	32,89,590	32,89,590
1957-58	1,55,38,700	1,50,00,000
	1,88,28,290	1,82,89,590

(b) A sum of Rs. 50 lakhs was sanctioned in 1957-58, but the sanction lapsed subsequently, as no amount was drawn against it.

#### After Care Homes in Bombay

**3063. Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal before the Central Government to set up After Care Homes and District Shelters/Reception Centres in Bombay State during 1958-59;

(b) if so, the details thereof; and

(c) the assistance that is being given in this connection by the Central Government?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) No proposal has yet been received from the Bombay Government in this regard.

(b) and (c). Do not arise.

#### Tripura Employees

**3064. Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of Government employees transferred to the Tripura

Territorial Council upto the 31st March, 1958;

(b) whether all the employees who were already serving the offices and the institutions transferred to the Council have been transferred accordingly; and

(c) if not, the reasons therefor?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) 3261 employees have been transferred to the Tripura Territorial Council up to March 31, 1958. In addition, one officer has been deputed to the Council for appointment as Chief Executive Officer, and two officers have been transferred for appointment as Principal Health Officer and Principal Education Officer of the Council.

(b) and (c). Yes, except that some employees have been retained by the Administration for its work.

#### Scheduled Castes and Scheduled Tribes

**3065. Shri Jinachandran:** Will the Minister of Home Affairs be pleased to state the amounts of grants-in-aid made to States (State-wise) by the Centre for the Welfare of Scheduled Tribes, Scheduled Castes and Backward Classes during 1956-57 and 1957-58 and the relative amounts expended by the State Governments during the two years?

**The Deputy Minister of Home Affairs (Shrimati Alva):** A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 82.]

Expenditure figures for 1957-58 have not yet been received.

#### Laccadive Islands

**3066. Shri Nallakoya:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to send doctors, teachers etc. and other staff for duty in the